

12.00 hrs.

RE. REPORT OF BACKWARD  
CLASSES COMMISSION

श्री जयपाल सिंह कश्यप (भाँवला) :  
अध्यक्ष महोदय, इस बात का अहसास किया  
गया था कि मंडल कमीशन की रिपोर्ट...

MR. SPEAKER: One by one.

मैं इसकी बात का जवाब दे रहा  
हूँ। इन्होंने समस्या उठाई थी, उसके  
बारे में मैंने वायदा किया था कि बताऊंगा।

(Interruptions)

MR. SPEAKER: I am giving you  
some observations. If you allow me  
to do it, I will do it.

I have received notices of Adjournment  
Motion from Sarvashri Jaipal  
Singh Kashyap, R. N. Rakesh, Ram  
Vilas Paswan, Harish Kumar Gang-  
war, A. Neelalohithadasan Nadar,  
Harikesh Bahadur and T. S. Negi re-  
garding Government's failure to pre-  
sent to the House the Report of the  
Backward Classes Commission and to  
implement its recommendations.

While I am unable to give my con-  
sent to the matter being raised by  
way of Adjournment Motion, I would  
like to mention that in accordance  
with Article 340 of the Constitution  
"the President shall cause a copy of  
the report..... to be laid before  
each House of Parliament." No time  
limit has been specified in the consti-  
tution.

This matter has been raised by  
Members earlier also. On 25th August  
when the matter was raised by Shri  
Mani Ram Bagri in the House, I had  
observed that I would look into it.

As the Report of the Commission is  
understood to be already with the  
Government, I hope the Government

would respond to the wishes of the  
Members and do the needful.

SHRI ATAL BIHARI VAJPAYEE  
(New Delhi): You are expressing your  
hope.

MR. SPEAKER: I cannot direct.

Now, Shri P. Venkatasubbalah. Let  
him speak.

एक माननीय सदस्य : यह तो रोज  
बोलते हैं। आप इनकी बात सुनते हैं,  
हमारी नहीं सुनते।

अध्यक्ष महोदय : आपकी बात का  
जवाब है, नहीं सुनना चाहते हैं तो ना  
सुनें।

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFF-  
AIRS AND DEPARTMENT OF PAR-  
LIAMENTARY AFFAIRS (SHRI P.  
VENKATASUBBAIAH): Sir, the Com-  
mission's report is in the hands of the  
Government, as you have observed.  
The various recommendations are  
being scrutinised and wherever com-  
ments are required, they are being  
called for. Sir, I may tell you on be-  
half of the Government that the Re-  
port will be placed on the Table of  
the House as immediately as it is pos-  
sible for us.

(Interruptions)\*\*

MR. SPEAKER: Nothing to be re-  
corded without my permission.

(Interruptions)\*\*

MR. SPEAKER: I have not allowed  
anybody so far.

(Interruptions)\*\*

श्री अटल बिहारी वाजपेयी : अध्यक्ष  
महोदय, मेरा व्यवस्था का प्रश्न है।  
(व्यवधान) ..

अध्यक्ष महोदय : अगर वे मुझे सुनने दें, तो मैं आपकी बात सुन लूंगा।

(अध्वघान)

अध्यक्ष महोदय : जो मेरे अधिकार में था, वह मैंने कर दिया है।

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न सुनिए।

अध्यक्ष महोदय : मुझे कोई सुनने तो दे। मैंने आप को एलाऊ किया है।

श्री अटल बिहारी वाजपेयी : संविधान के अनुसार बैकवर्ड क्लासिङ्ग कमीशन की रिपोर्ट सभा-मटल पर रखी जानी चाहिए। आपने भी अपनी घोषणा में इस बात का उल्लेख किया है। संविधान के अन्तर्गत सरकार जो काम करने के लिए विवश है—बंघी हुई है, क्या सरकार उसको इस तरह से करेगी कि संविधान की मंशा ही खत्म हो जाए? रिपोर्ट को आए हुए आठ महीने हो गए हैं। मंत्री महोदय यह आश्वासन देने के लिए भी तैयार नहीं हैं कि कब तक रिपोर्ट सभा-मटल पर रखी जाएगी। अध्यक्ष महोदय, आप सरकार को निर्देश दें।

अध्यक्ष महोदय : मैं निर्देश नहीं दे सकता। जो मैं कह सकता हूँ, वह मैंने कह दिया है। मैं निर्देश देने की स्थिति में नहीं हूँ।

श्री अटल बिहारी वाजपेयी : तो फिर हमें सरकार को मजबूर करने के लिए और तरीका अपनाना पड़ेगा।

SHRI P. VENKATASUBBAIAH: It is not the intention of the Government to flout the Constitution. I have

stated, after you, Sir, have made your observations that it is not our intention to avoid or to evade placing the Commission's recommendations before the House. But before the Commission's recommendations are placed, Government would like to place a comprehensive report, based on the recommendations made by the Commission. We have been taking steps expeditiously.... (Interruptions) and I have told.... (Interruptions)

SHRI ATAL BIHARI VAJPAYEE: Why is this being made a prestige issue?

SHRI P. VENKATASUBBAIAH: Government will try its best to place it on the Table of the House, during this session.... (Interruptions)

SHRI ATAL BIHARI VAJPAYEE: We want a firm commitment. If there are any practical difficulties, we can understand. (Interruptions)

SHRI P. VENKATASUBBAIAH: I may once again assure Shri Vajpayee and other hon. Members that what I have said is that during this session, Government is taking all steps to place on the Table of the House. I will further add that Government will place the Report on the Table of this House during this session.

12.10 hrs.

RE. ADJOURNMENT MOTIONS  
ETC.

SHRI INDRAJIT GUPTA (Basirhat): You are familiar with Chandigarh, I think, more than any of us. It is a Union Territory. It does not come under the State Governments either of Punjab or Haryana. Yesterday you must have seen in the papers that the police of this Union Territory, apart from brutally making a lathi charge.... (Interruptions)